COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 289 OF 2014

Dated: 24th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>In the matter of:</u> D. Subrahmanya Bhat Vs.		Appellant(s)
Karnataka Electricity Regulatory Comm	issi	ion & Anr Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anantha Narayana M.G.
Counsel for the Respondent(s)	:	Ms. Parichita Choudhury for Mr. Anand K. Ganesan for R-1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on <u>06.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/mk